## Central Administrative Tribunal Principal Bench: New Delhi

CP No.759/2015 In OA No.1932/2013

New Delhi this the 4<sup>th</sup> January, 2016

Hon'ble Shri Sudhir Kumar, Member (A) Hon'ble Shri Raj Vir Sharma, Member (J)

Ashok Kumar Sharma, 63 years, S/o Late Sh. R.C. Lal Sharma R/o N-150, HIG Flats, Sector-23, (Raj Nagar), Ghaziabad (UP).

...Petitioner

(By Advocate: Shri Naresh Kumar)

## **VERSUS**

Shri C.L.Garg
 Chairperson -cum-Managing Director
 Delhi Transport Corporation
 Govt. of NCT of Delhi,
 Indraprastha Estate, New Delhi-110002.

Shri Rajiv Vadera
 The Chief Vigilance Officer
 Delhi Transport Corporation,
 Govt. of NCT of Delhi,
 Indraprastha Estate, New Delhi-110002.

Shri P.K.Rai,
 Depot Manager, DTC
 Delhi Transport Corporation,
 Govt. of NCT of Delhi,
 Rajghat Depot, New Delhi-110002.

...Respondents.

(By Advocate: Shri Ajesh Luthra)

## **ORDER (ORAL)**

## Per Sudhir Kumar, Member (A):

Learned counsel for the petitioner seeks leave & permission to withdraw the present Contempt Petition, with liberty to take recourse in appropriate proceedings, as per law. The permission is granted. The Contempt Petition is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma) Member (J) (Sudhir Kumar) Member (A)

/kdr/